

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 86892-86897/JOTP/Gaz./2023

Dated, Delhi the 08 NOV 2023

As directed copy of letter bearing No. DJA/Trg/2023/Batch-XIV/1753/2023/5215 dated 06th November, 2023 received through e-mail from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. Ms. Vandana, Additional District Judge, Central, Tis Hazari Court, Delhi.
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. ~~The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.~~
4. ~~The Website Committee, English/Hindi, Tis Hazari Court, Delhi.~~
5. The Branch In charge, Care Taking Branch, Tis Hazari Courts, Delhi.



(Ravinder Bedi)

District Judge (Commercial Court)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)
Person (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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011-20892191 (Cell)
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Email: dja@nic.in

No. DJA/Trg /2023/Batch-XIV/1753/2023/ 5215

6th November, 2023

To.

1. The Principal District & Sessions Judge (HQs), Central, THC.
2. The Principal District & Sessions Judge, West, THC.
3. The Principal District & Sessions Judge, Shahdara, KKD.
4. The Principal District & Sessions Judge, North-East, KKD.

Sub.: Court Attachment of Newly Promoted DHJS Officers in District Courts w.e.f. 07th November, 2023 to 23rd December, 2023.

Respected Sir Madam.

In continuation to letter dated 01st November, 2023 of this Academy, on the cited subject, it is to inform that Mr. Puneet Pahwa, Trainee DHJS Officer was attached with Mr. Kumar Rajat, ASJ (POCSO), West, Tis Hazari w.e.f. 07th to 24th November, 2023, Ms. Vandana, ADJ, Central, Tis Hazari w.e.f. 25th November, 2023 to 09th December, 2023 and Ms. Shivali Sharma, ASJ, West, Tis Hazari w.e.f. 11th December, 2023 to 23rd December, 2023. However, in view of a modification, the court attachment schedule of Mr. Puneet Pahwa, Trainee DHJS Officer has been modified as under:-

S.N.	Name of DHJS Officer	Name of Mentor Judicial Officer	Date of Attachment
1	Mr. Puneet Pahwa	Mr. Dheeraj Mor, ASJ (POCSO) Shahdara, KKD	07 th to 24 th November, 2023
		Ms. Manu Vedwan, ADJ, North East, KKD	25 th November to 09 th December, 2023
		Mr. Pulastya Pramachala, ASJ, North East, KKD	11 th to 23 rd December, 2023

The Mentor Judicial Officers be requested to interact and suitably guide the Trainee Judicial Officer about the issues and challenges faced in the respective jurisdiction.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the Trainee Officer may kindly be attached with the Link Officer/another Judicial Officer of similar

jurisdiction in your district. In case the Mentor Judicial Officer is transferred, the Trainee Officer may be attached with the successor Judicial Officer. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Encl.: As above

DJA/Trg /2023. Batch-XIV-1753, 2023/

6th November, 2023

Copy for information to:
Mr. Puneet Pahwa, Trainee DHJS Officer.

(Dr. Aditi Choudhary)